प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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Press Release: 2019-2020/457

August 16, 2019

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 (AACS) - Dr. Shivajirao Patil Nilangekar Co-operative Bank Ltd. (Maharashtra) — Extension of All Inclusive Directions

Reserve Bank of India, in the public interest, had issued directions to **Dr. Shivajirao Patil Nilangekar Co-operative Bank Ltd., Nilanga, Dist. Latur, Maharashtra** in exercise of powers vested in it under sub-section (1) of Section 35A of the Banking Regulation Act, 1949 (AACS) read with Section 56 of Banking Regulation Act, 1949 for a period of six months from the close of business on February 16, 2019 upto August 15, 2019. Reserve Bank of India has now further extended the directions for a period of two months from August 16, 2019 to October 15, 2019. The Directions stipulate certain restrictions and / or ceiling on withdrawal / acceptance of deposits. The detailed Directions are displayed on the bank's premises for interested members of public to peruse. Reserve Bank of India may consider modifications of the Directions depending upon the circumstances. The issue of Directions should not per se be construed as cancellation of banking license by the Reserve Bank of India. The bank will continue to undertake banking business with restrictions till its financial position improves.

Yogesh Dayal Chief General Manager